

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH:

HYDERABAD

O.A.No.1 OF 1997.

DATE OF DECISION: 30.7.99

BETWEEN:

1. S.K.B.Basha.
2. K.Mukund Kumar.
3. A.S.R.Murthy.
4. C.Sudhakar.
5. K.Rammohan Rao.
6. V.Srinivas.
7. M.V.Sastry.
8. B.Bhaskaran.
9. D.Nanda Kumar.
10. T.Venkat.

.....Applicant

A n d

1.General Manager, South Central Railway,
Railnilayam, Secunderabad.

2.Chief Commercial Manager, S.C.Railway,
Rail Nilayam, Secunderabad.

3.Chief Personal Manager, S.C.Railway,
Rail Nilayam, Secunderabad.

.....Respondents

COUNSEL FOR THE APPLICANT :: Mr. G.Vidyasagar
COUNSEL FOR THE RESPONDENTS: Mr. V.Rajeshwar Rao

CORAM:

THE HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN)

THE HON'BLE SRI B.S.JAI PRAMESHWAR, MEMBER (JUDL)

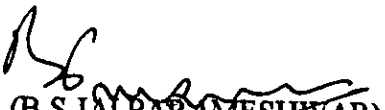
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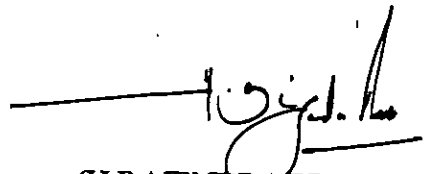
(PER HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN))

Heard Mr.G.Vidyasagar, learned Counsel for the Applicant and
Mr.V.Rajeshwar Rao, learned Standing Counsel for the Respondents.

2

2. The facts of these case are identical to the ones contained in OA.No.207 of 1997 which has been disposed of separately. The order passed in the said OA shall therefore be applicable to this case as well.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL)
2022


(H. RAJENDRA PRASAD)
MEMBER (ADMN)

DATED: THIS THE 20th DAY OF July, 1999

DSN

2888

COPY TO.-

1. HDHND
2. HHRP M(A)
3. HBSJP M(J)
4. D.R. (A)
5. SPARE

TYPED BY
COMPALED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMN)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER: Date. 30/7/99

ORDER / JUDGMENT

MR. RA. / CP. NO

IN

DA. NO. 1/92

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

3 copies

केन्द्रीय प्रशासनिक अपील
Central Administrative Tribunal
प्रेषण / DESPATCH

- 5 AUG 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

AT HYDERABAD

M.A. NO. 109 OF 1997

in

G.A. NO. 1 OF 1997

Between:

S.K.B. Basha and others

...Applicants

and

General Manager
South Central Railway
Secunderabad and two others

...Respondents

Additional material papers

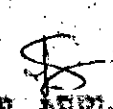
1. Proceedings of the respondent-s

No. P(c)/665 (consola. Optra./VRS/SC

1-2

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Hyderabad
Date: 21.1.97


COUNSEL FOR APPLICANTS

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH

M.A. NO.

109 OF 1997

IN

C.A. NO.

1

OF 1997

Between:

01. S.K.B. Bashe
s/o Masro Sahib, 43 years
Sr.ECRC
02. K.Mukund Kumar
s/o Late Suryenarayana, 44 years
Sr.ECRC
03. A.S.R. Murty
s/o Venkateswar Rao, 42 years
04. C.Gudhakar
s/o Seshagiri Rao, 40 years
Sr.ECRC
05. K.Ram Mohan Rao
s/o Late Venkateswarulu, 45 years
ECRC
06. V.Srinivas
s/o Late V.M.Channa, 34 years
ECRC
07. M.V.Sastry
s/o Late Jayaram Murty, 45 years
Instructor
08. R.Bhaskaran
s/o Padmakrishnan, 42 years.
ECRC
09. D.Handa Kumar
s/o Dayanandan, 43 years
Sr.ECRC
10. T.Venkat
s/o Jayaram Waidu, 35 years
Sr.ECRC

Note: All the applicants are working
at Secunderabad
South Central Railway
and are residents of Secunderabad

..Applicants/
Applicants